

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KAITHAL


ORDER:

Consequent upon transfer of Ms. Anuradha, the then Additional Civil Judge (Senior Division), Kaithal and in continuation of this office order bearing endorsement No. 7072-7091 dated 24.09.2020, the Internal Complaints Committees for the Redressal of complaints of sexual harassment of women at workplace in this Sessions Division at Kaithal Headquarters and Sub Division at Guhla, are hereby re-constituted, in compliance of the Hon'ble High Court's instructions contained in letter No. 564 Spl./E.II/L.80(a) dated 3.7.2018, consisting of following Judicial Officers:-

Kaithal Headquarters	1. Ms. Taranjit Kaur, Additional District and Sessions Judge, Kaithal.	Chairperson
	2. Ms. Rajni Kaushal, Chief Judicial Magistrate, Kaithal.	Member
	3. Ms. Anita Rani, Civil Judge (Junior Division), Kaithal.	Member
	4. Ms. Asha Bindlish, Advocate, District Courts, Kaithal.	Member
Guhla Sub Division	1. Ms. Taranjit Kaur, Additional District and Sessions Judge, Kaithal.	Chairperson
	2. Ms. Rajni Kaushal, Chief Judicial Magistrate, Kaithal.	Member
	3. Ms. Anita Rani, Addl. Civil Judge (Senior Division), Kaithal.	Member
	4. Ms. Harjinder Kaur, Advocate, Sub Division, Guhla.	Member

All concerned be informed accordingly.


Dated: 17.05.2021


(Naresh Katyal)
District and Sessions Judge,
Kaithal.

Endorsement No. 5435-5453 Dated 17.5.2021

A copy is forwarded to the following for information and necessary action:-

1. The Registrar (General), Punjab and Haryana High Court, Chandigarh, w.r.t. letter referred to above.
2. The Registrar (Vigilance), Punjab and Haryana High Court, Chandigarh.
3. All the Judicial Officers posted in Kaithal Sessions Division.
4. Ms. Asha Bindlish, Advocate, District Courts, Kaithal.
5. Ms. Harjinder Kaur, Advocate, Guhla.


17.5.2021
(Naresh Katyal)
District and Sessions Judge,
Kaithal/17.05.2021.
Unique ID No. HR-0057
